

Serial No. of Order	Date of Order	Order with Signature
12	8-2-95	<p>None is present for the applicant.</p> <p>Shri Ashok Mishra, learned Senior Standing Counsel for the respondents is present.</p> <p>A number of adjournments have been given in this case, but the applicant has gone unrepresented in the court <u>on record</u>. The case is dismissed for default.</p> <p><i>S. S. sw</i> Member (Admn.)</p> <p>Shri none appeared on behalf of applicant, copy of order No. 12 dt. 8.2.95 may be given to Counsel for Resp. side. Copy placed for attestation Pl. <i>Om</i></p> <p><i>BV</i> 13/2/95</p> <p>Received copy of order dt. 8.2.95 on behalf of Mr. Ashok Mishra <i>ASL</i> Ashok Dore <i>AK</i> 19.2.95</p>